### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

### **C. P. NO**. 26/2007 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: Sh. Naresh Aggarwal & Ors. V/s. M/s. Maharaja Gourmet Services Pvt. Ltd. & Ors.

# SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
l.	ASHISH MOHAN	ADVOCATE	PETITIONER	April alter
2	MANSUMYER SINGN, Adv		Respondents	Mangys

### ORDER

The matter has been transferred from Court No.II and is at the stage. of final arguments.

2. To come up for disposal on 28.10.2016.

(Ina Malhotra) Member Judicial